

ORDER SHEET

O.A / MATRA / CP NO. 772 OF 20 06Applicant/s H.S. Meena & Co. Respds. V.O.S. & Co.Advocate for Applicant/s Shri T.S. Pandey Advocate for Respondent/s Shri A. Tripathi / V. Budhwar

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>19</u>
MA-NO 9344/AB for vacate the interim order dt 27/7/06. are pending. Counter filed by in V. Budhwar and A. Pandey for return No 4 to B on 20/3/07. Rejoinder filed on 20/3/07 by applicant. Rejoinder again filed on 07/5/07 to CA. For return No 4 to B. Submitted <u>hp</u> 19/5/09 <u>(1)</u> <u>dh</u> 20/5/09 DR(5)	<u>21-5-08</u> Honble Mr Justice A.K. Jais Honble Mr S.N. Shukla AM No time left. Adjourned to 18-8-08. Boc Sharma <u>18.8.09</u> Hon Mr A.K. Gaur, JM Hon Mr S.N. Shukla, AM List reversed none appears for the applicant to press this OA. Sh R. Dixit brief holder of Sh A. Tripathi for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is accordingly dismissed in default for want of prosecution. <u>AM</u> <u>AM</u> <u>AM</u>	